

NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीय कंपनी विधि अधिकरण
CUTTACK BENCH
कटक खंडपीठ

ORDER OF THE HEARING ON 17th APRIL, 2024, 10:30 A.M.

CA (CAA) No. 3/CB/2024

Coram: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

Name of the Company	Special Blasts Ltd. -And- SBL Energy Ltd.
Under Section	230-232

Hearing through: VC and Physical (Hybrid) Mode

For Petitioner (s) Mr. Umesh Ch. Sahoo, Adv.

For Respondent (s) :

ORDER

Ld. Counsel, Mr. Umesh Ch. Sahoo, appearing for the applicant. Await hard copy, matter adjourned to 29.05.2024.

Sd

Kaushalendra Kumar Singh
Member (Technical)

Sd

P. Mohan Raj
Member (Judicial)